



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,18th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/5846/2014	RAMESH JARADHARA Versus ASSAM GRAMIN VIKASH BANK HEAD OFFICE BHANGAGARH and 2 ORS.	MR.B K BHATTACHARJEE DR. R SARMAH MISS A CHETIA MS.A CHETIA	MR S DUTTA MR.S SARMA MS. S. MOCHAHARI MR. S DUTTA MR S DUTTA SC, A G V B
2	WP(C)/1286/2016	SHRI TALUT TAMUK and ANR. Versus THE STATE OF ARUNACHAL PRADESH AND 7 ORS	MR.P J SAIKIA MR.R S MISHRA MR.R SAIKIA	MS.SOMILA R- 5-8 MR.S K DEORI(R- 5-8) GA, AP MR A APANG(R- 5-8)
3	WP(C)/291/2023	RITA PAUL BANIK Versus THE STATE OF ASSAM AND 7 ORS	MR. A H M R CHOUDHURY	GA, ASSAM
4	WP(C)/5058/2023	DR. BIJOY KUMAR SHAW Versus UNION OF INDIA AND 2 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MR. INDRAJIT BHUYAN MR. J GIRI	MR S CHAKRABORTY (r-2) MR. D J DAS (R-1) DY.S.G.I.
5	WP(C)/5700/2023	MIR SUMESUDDIN AHMED Versus THE GOVERNMENT OF ASSAM AND 3 ORS	MR. R ALI MR H A AHMED	GA, ASSAM SC, REVENUE
6	WP(C)/5764/2023	PRIYANKA PRITY BARUAH Versus THE INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA AND 2 ORS	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	MR S DUTTA (R-1) MR. R GOSWAMI (R2) MS. M SAIKIA (R2) MS S MOCHAHARI (R-1) MR. S DUTTA (R-1) MR. S DUTTA (R-1) MS. P BORTHAKUR (R2) MR S DUTTA (R-1)

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LEAVE NOTE OF ADVOCATES FOR 18/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. R K D CHOUDHURY	18-06-2024	To	19-06-2024
12)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
13)	MD. M U AHMED	18-06-2024	To	21-06-2024
14)	MR N ALAM	15-06-2024	To	21-06-2024
15)	MR S SARMA	17-06-2024	To	15-07-2024



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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/3507/2019 in MACApp./11495/2019	SAMSUDDIN AHMED Versus THE UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MR. A T SARKAR MS. R RAHMAN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	WITH MACApp./11495/2019 (Filing Number)	SAMSUDDIN AHMED Versus THE UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS		
2	WP(C)/5563/2021	FATIK BHATTACHARJEE Versus THE STATE OF ASSAM AND 11 ORS	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	GA, ASSAM SC, APDCL MR. B PATHAK (R-9) MR. R THADANI (R-9) MR B HAZARIKA (R-9) MR V KUMAR (R-9)
3	WP(C)/1260/2023	MURLI DHAR BHATI Versus THE STATE OF ASSAM AND 11 ORS	MR. S SAHU MS A ROY	SC, APDCL SC, PNB
4	WP(C)/3087/2023	SHIBU PRASAD SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR A HAI M. ROBBANI	SC, HANDLOOM, TEXTILE AND SERICULTURE SC, FINANCE
5	WP(C)/5705/2023	PADUMI RAY Versus THE STATE OF ASSAM AND 7 ORS	MR J MOLLAH MRS. A BHANU MS. S P DAS MR H P GUWALA MR. A BORO	SC, ELEM. EDU
6	WP(C)/6932/2023	AJOY DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. U SAIKIA MR. Z ISLAM	GA, ASSAM MRS. K BARPUZARI (R4) MR. A CHAMUAH (R4) MR. J KALITA (R4)

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